Questions

Statement

Statement showing the training courses conducted by different States as well as the trainees trained or undergoing training under the scheme of Urban Micro Enterprises of the Nehru Rozgar Yojana.

Sl. No. Name of State/UT	No. of courses	No. of persons Already trained Undergoing training	
	organised		
1 2	3	4	5
1 Andhra Pradesh	223		800
2 Bihar.	NA		1298
3 Gujarat	70	90	1726
4 Haryana	91	335	144
5 Karnataka	15		107
6 Madhya Pradesh	13		3355
7 Maharashtra	755	4725	2903
8 Orissa.	5	99	721
9 Tamil Nadu.	35	1345	1055
10 Jammu & Kashmir	NA	278	NA
11 Sikkim.	3	80	NA
12 Tripura	NA		140

Expenditure of repairs etc. of residences of Ministers

1289. SHRI ATAL BIHARI VAJPAYEE; Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Minister-wise expenditure incurred on the repairs, maintenance, additions and alterations of the official residences of the Members of the Council of Ministere since the first week of November 1990, till date;
- (b) the names of ex-Ministers and ex-MPs. still occupying residences allotted to them as Ministers and M. P. s; the locations of such residences and also the dues towards each one; and
- (c) what is the response of Govern ment towards a proposal that certain resi dences for Ministers be reserved for specific Ministries?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI DAULAT RAM SARAN); (a) Account of expenditure incurred on maintenance and repairs, including special repairs, is not maintained bungalow-wise. The total expenditure incurred during the period November 1990 to January, 1991 on the bungalows of Ministers is as under;

(i) Maintenance & repairs, Rs. 17. 22 including special repairs (Civil & lakhs Elect.)

The particulars of expenditure incurred on minor works and works of addition/ alteration carried out at the request of the Ministers during the same period are givan in Statement-I.

- (b) The details are given in Statements No. n, III & iv.
- (c) Government have no proposal to earmark bungalows for specific Ministries.

Statement

I. Statement showing expenditure incurred on additional alterations at the request of the Ministers during the period from November 1990 to January 1990

S. No. Name	Location of residence	Expenditure incurred (Rs)
1 Dr. Sanjay Singh	11 Safdarjung Road	47800
2 Sh. Jaiprakash	9, Teen Murti Lane	12700
3 Rao Birendra Singh	7, Lodhi Estate	28800
4 Sh. Har Mohan Dhawan	11, Teen Murti Lane	15000
5 Sh. Kamal Morarka	12; Teen Murti Lane	5000
6 Dr. Subramanian Swamy	5, Safdarjung Road	28000
7 Sh. Yashwant Sinha	4, Teen Murti Marg	5000
. 8 Sh. V. C. Shukla.	5, Tughlak Road	25000
9 Sh. A. K. Sen	19, Teen Murti Lane	15000
10 Sh. Babanrao Dhakne	16, Tughlak Road	4300
11 Sh. Subodh Kant Sahai	12, Safdarjung Road	20500
12 Smt. Usha Singh •	6, G. R. G. Road	30309
13 Sh. Hukum Dev Naraya	Yadav. 8, T. K. Road	39000
14 Sh. Kalyan Singh Kalvi	5, B. D. Marg	20260
15 Sh. Shantilal P. Patel	5, Ashoka Road	10000
16 Sh. J. V. Shah	5, B. R. M. Lane	14000
17 Sh. Satya Prakash Mala	viya 5, Duplex Road	37500
18 Sh. Shakeelur Rehman	1, Moti Lal Nehru Marg	35500
19 Sh. Lalit Vijay Singh	20, AB, Shahjahan Road	38000
20 Sh. Bashvaraj Patel	C-I/19, Pandara Park	38000
21 Sh. Dasai Chowdhury	83, Lodhi Estate	34000
22 Sh. Sarwar Hussain	57, Lodi Estate	38000
23 Sh. Manobhai Kotadia	2, Akbar Road	3750
24 Sh. Janeshwar Mishra	23, Safdarjang Road	1450

II. Names of ex-Ministers, now M. Ps, still occupying residences allotted to them as Ministers and dues thereof upto 1-1-90

S. No. Name	Location	Amount due (Rs.)	
S/Shri			
1 P. V. Narasimha Rao	9, Moti Lal Nehru Marg	34, 711	
2 M. M. Jacob.	4, Kushak Road	4,081	
3 Vasant Sathe	2, Krishana Meno n Mar g	220	
4 P. Shivshankar	2, Willingdon Crescent	1, 528	
5 Smt. Rajendra Kumari Bajpai	6, Ashoka Road	7, 115	
6 R. K. Malviya	30, Canning Lane	16, 432	
7 Kalpnath Rai	36, Aurangzeb Road	27, 658	
8 C. K. Jaffar Sharief	17, Akbar Road	2, 065	
9 Mahabir Prasad	17, Teen Murti Marg	3, 373	
10 B. Shankaranand	8, Tees January Marg	4, 371	
11 P. Chidambaram	30, Aurangzegb Road	7, 358-	
12 Bhajan Lal.	1, Race Course Road	64, 412	
13 Janardhan Pujari	7, Akbar Road	Nil	
14 Dinesh Singh.	1, Tyagaraja Marg	3, 097	
15 M. L. Fotedar	6, Kushak Road	Nil	
16 H. R. Bhardwaj	14, Tughlak Road	Nil	
17 M. S. Solanki	2-A, Moti Lal Nehru Marg	5, 234	
18 Madhav Rao Scindia	27, Safdarjung Road	17, 312	
19 Santosh Mohan Dev	15, Ashoka Road	Nil	
20 S. Krishna Kumar	19, Teen Murti Marg	13, 062	
21 S. B. Chavan.	4, Krishna Menon Marg	7, 943	
22 Eduardo Faleiro.	6, Janpath	35, 388	
23 M. Arunachalam	10, Raisina Road	8, 434	
24 H. K. L. Bhagat	34, Prithviraj Road	52, 197	
25 Smt. Sumati Oraon	3, H. C. Mathur Lane	232	

Note: The rental liability for the period from 2-1-90 onwards is yet to be fixed

Questions

Written answers to

III. Names of Ex-Ministers. Now M. Ps. still occupying residences allotted to them as Ministers and dues thereof upto 9-12-1990.

S. No. Name	Location	Amount due (Rs.)	
S/Shri			
1 4 271	14. Akbar Road	Nil	
1 Arım Nehru 2 Asif Mohd. Khan.	3, Sunehri Bagh Road	Nil	
	5, Safdarjang Lane	2, 700	
3 Aiva Singh 4 Aiit Singh	18. Akbar Road	7. 968	
	1. Teen Murti Lane	200	
5 Bhaiaman Behara6 Chimanbhai Mehta	2, Tughlak Road	6, 896	
7 Dinesh Goswami.	11. Race Course Road	15. 160	
	3. Krishna Menon Marg	Nil	
8 George Fernandes.9 Hari Kishore Singh	9, Tyagaraja Marg	Nil	
10 I. K. Guiral. 11 Jagdeep Dhankar.	5. Janpath	68°	
	4, Dupleix Lane	4, 320	
12 K. P. Unnikrishnan.	9. Safdariang Road	3.717	
13 Madhu Dandayate	10. Ashoka Road	5. 647	
14 Mufti Mohd. Sayeed	10, Akbar Road	9,600	
	7, Safdarjang Road	6, 781	
15 M. S. Gurupadaswamy	upadaswamy 1, Circular Road		
16 Nitish Kumar	,	5, 025	
17 N. R. Mirdha	3, Safdarjang Road	Nil	
18 Nilamani Roauty	1, Sunehri Bagh Road	17, 196	
19 P. Upendra •	11, Akbar Road	25, 526	
	7, Akbar Road	26, 591	
20 Rasheed Masood	12, Janpath	8, 618	
21 Ramvilas Paswan.	AB -14, Pandara Road	1, 887	
22 Srikant Jena	·		
23 Satya Pal Maltk.	9, Teen Murti Marg	1, 392	
24 Sharad Yadav	. 9, Akbar Road	17, 024	
25 Upendra Nath Verma	34, Aurangzeb Road	1, 219	

Note the rental, liability for the period from 10-12-1990 onwards is yet to be fixed.

Questions

IV, Names of ex-Ministers and Ex-M. Ps, still retaining Government Accommodation and dues thereof upto 31-1-91

S. No.	Name	Location	Amount due (Rs.)	Remarks
	S/Shri		<u>.</u>	
1	N. D. Tiwari	2, Jantar Mantar Road	Nil	
2	K. C. Pant	7, Tyagaraja Marg	Nil	
3	Buta Singh	16, Ashoka Road	9,497	
4	Bhai Shaminder Singh	B-2, B. K. S. Marg	69, 239	
3	Smt. Meera Kumar	6, Krishna Menon Marg	2, 72, 756	
6	Manoj Kumar Pandey.	C- II/67, Moti Bagh	49, 679	
7	G. K. Moopanar	24, Akbar Road	1, 35, 728	
0	Late. Shri Kamlapati Tripat	hi 9, Janpath	69, 536	
8 9	Late. Sh. Barbara Singh	9, Krishna Menon Marg.	1, 73, 496	
10	Jagannath Mishra	8, Safdarjang Lane	Nil	
11	Jagatpal Singh	20, Canning Lane	Nil	
12	B. S. Engti	13, Talkatora Road	2, 105	Allowed to retain accom modation at normal rate till elections are held In Assam.
13	Atiqur Rehman	C- 2, B. K. S. Marg	5, 797	Do.
14	Smt. Akbar Jahan.	9, Safdarjang Lane		Rates Chargeable and retention of
			_	accommodation yet to be decided
15	Late Sh. Charan Singh.	12, Tughlak Road		Decision on the proposal to allot the bungalow to Smt. Gayatri Devi W/o Late Sh. Charan Singh and rate of license fee to be charged yet to be taken.